

**Intra Day Liquidity (IDL) limit setting for RTGS members**

< On the letter head of the institution>

Date: DD/MM/YYYY

The Regional Director,  
Mumbai Regional Office  
Reserve Bank of India,  
Shaheed Bhagat Singh Marg  
Mumbai.

Sir/Madam

**Subject: Intra Day Liquidity (IDL) limit setting for RTGS members**

We \_\_\_\_\_ are maintaining current account (No. \_\_\_\_\_) at \_\_\_\_\_. We are direct member of RTGS system, maintaining Settlement Account number \_\_\_\_\_ and IFSC code is \_\_\_\_\_. We have been sanctioned IDL limit of ₹ \_\_\_\_\_ as per our eligibility.

2. It is necessary to modify our existing limit, since (provide the reason for modification).

3. We request to you grant the IDL limit of ₹ \_\_\_\_\_ as per our eligibility.

4. All other terms and conditions will remain same.

Yours faithfully

For \_\_\_\_\_(organisation name along with seal)

Signature:  
1<sup>st</sup> Signatory Name:  
Designation:

Signature:  
2<sup>nd</sup> Signatory Name:  
Designation: